

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 03  
IA No. 249/JPR/2024  
CP No. (IB)- 36/10/JPR/2023  
Under Section 10 of IBC, 2016**

**In the matter of:**

**Sundha Road Developers Pvt. Ltd.**

**...Applicant**

**Versus**

**Khus Infra Pvt. Ltd. & Ors.**

**...Respondents**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the IRP : Vikas Rajvanshi, IRP

**ORDER**

**IA No. 249/JPR/2024**

Heard Mr. Vikas Rajvanshi, IRP present in person. This is second status report filed by the RP in respect of the Sundha Road Developers Pvt. Ltd. (Corporate Debtor) for the period covered from 27.02.2024 to 20.04.2024. This second status report is taken on record subject to just exceptions. IA No. 249/JPR/stands disposed of accordingly.

  
Sdr

(Rajeev Mehrotra)  
Technical Member

  
Sd

(Deep Chandra Joshi)  
Judicial Member

May 01, 2024